these things which are happening, shelling here or an incursion there which is effectively replied to. If we come daily give statements about these things, I do not think we shall be setting up a good precedent. If there is anything of importance or anything which is really worth the attention of Parliament, as soon as it comes to our notice, we shall surely inform the House about it. Now, with your permission, Sir, I would like to make a statement.

The hon. Members are aware of the air intrusions that took place yesterday in the afternoon near Boyra about 30 miles north-east of Calcutta.

Here, the hon. Member mentioned that the planes intruded 30 miles inside. It is not 30 miles. They did not intrude 30 miles inside our territory. They came about a few kilometres. This incident took place 30 miles away from Calcutta.

The details of the interception action taken by our Air Force are now available. Four Pakistani Sabres were seen approaching our border at about 14.49 hours. A mission of four Gnats was ordered to intercept them. The Pakistani aircraft intruded about 5 kilometres into Indian air space. They were successfully intercepted at 14 59 shour and chased away. In the engagement that took place, three of the four Sabres have been shot down. The Pakistani pilots baled out. Two of them, Flight-Lieut. Parvez Mehdi and Flg. Officer Khalil Ahmed are in our custody. Our Gnats sustained no damage and returned safely to their bases.

The 1.A.F. pilots who shot down these Sabres Fl.-Lt. Massey, Fl.-Lt. M. A. Ganapathi and Flying Officer Lazarus.

श्री अटल बिहारी बाजपेथी: इसके बाद भी यह कहना हास्यास्पद है कि पाकिस्तान के माच हास्टिलिटीज नहीं है। हम बाय सेना को बधाई देना चाहते हैं कि उसने कुछ किया है। (व्यवधान)

MR. SPEAKER: I want to make a *Off the record.

remark off the record*

SHRI S. M. BANERJEE: We are not after war, Sir. That was made very clear.

SHRI VIDYA CHARAN SHUKLA: Sir, I want to appeal to the House that we should not say anything here which, by implication, would even support Pakistan's propaganda. We should be very careful about it. This is an appeal I want to make to the House.

MR. SPEAKER: Now, after lunch we will take up the discussion on cyclone havoc in Orissa. I have received a number of names and I assure them that they will all get their chance to speak for a few minutes and we should not finish the debate until the list is exhausted. I hope all of you will co-operate in giving them enough time.

SHRI S. M. BANERJEE: Supposing in any Party there is no Member from Orissa, others should be given time.

MR. SPEAKER: We adjourn now and re-assemble at 2.30.

SHRI S. M. BANERJEE : Sir, today the hon. Minister has really made a statement which we all applaud. But he should have made it suo motu.

13.27 hrs.

The Lok Sahha adjourned for Lunch till half-past Fourteen of the clock.

The Lok Sabha reassembled after Lunch at thirty-five minutes past Fourteen of the Clock.

[MR DEPUTY SPEAKER in the Chair]

RE: SUPPLY OF NEWSPAPERS IN CALCUTTA

SHRI SAMAR GUHA (Contai) : Mr Deputy-Speaker, Sir, I have to draw [Shri Samar Guha]

the attention of the House to an urgent problem. In Calcutta, for the last ten days, the supply of all newspapers has come to a standstill, and as a result of this, the entire people of Tripura, West Bengal, Assam and Meghalaya are not able to know what is happening m the eastern sector. Yesterday, when I was coming, there was an air raid practice. But almost nobody knew about it and it was a farce Just at that moment, there was an attack by the Pakistani saboteurs on the border This makes the entire civil defence of the entire Government a farce.

Would you, therefore, kindly instruct Government to make a statement and to take early steps for the resumption of the supply of newspapers? Otherwise, when we are in almost an emergency and a situation is developing, the civil defence measures would all prove to be absolutely a farce, because people do not know anything of what is happening Therefore, I would request you to urge Government to make a statement about the resumption of the supply of the Calcutta papers

SHRI JYOTIRMOY BOSU (Diamond Harbour) Government must come forward and see that the dispute between the hawkers and the managements are immediately patched up and that the hawkers' legitimate demands are met situation in the border States is different from normal and the people should no be forced to go without a single daily paper. At present, the people do not know what is happening

14.37 hrs.

MOTION RE: SITUATION ARISING OUT OF RECENT CYCLONE IN ORISSA

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL) · I beg to move:

"That the situation arising out of the recent cyclone in Orissa, be taken into consideration."

MR. DEPUTY-SPEARER Motion moved:

"That the situation arising out of the recent cyclone in Orissa, be taken into consideration."

There are some substitute motions also. Hon Members desirous of moving them may move them now.

AN HON, MEMBER . The hon, Minister is not making any speech?

MR DEPUTY-SPEAKER: It is up to If he does not want to make a speech, I can not compel him to do so

SURENDRA SHRI MOHANTY (Kendrapara) I beg to move:

That for the original motion, following be substituted, namely

"This House, having considered the situation arising out of the recent cyclone m Orissa, is of the opinion that -

- the failure of the Indian Meteorological Department to cyclone warnings in time and the All India Radio's lapses to broadcast the belated cyclone warning with due promptitude and frequency resulted in much avoidahle loss to life and property; which should be investigated into;
- (b) considering the magnitude of the unprecedented disaster, Government of India must look upon it as a national disaster and render adequate financial assistance for relief and rehabilitation of the cyclone victims."1

SHRI JYOTIRMOY BOSU (Diamand Harbour) . I beg to move :

That for the original motion, the following be substituted, namely :--

"This House, having considered the situation arising out of the recent cyclone in Orissa, is of the opinion that the Government and its appointed Com